

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 855**  
**TO BE ANSWERED ON DECEMBER 11, 2023**  
**IMPLEMENTATION OF NULM IN KARNATAKA**

**NO. 855. DR. DHARMASTHALA VEERENDRA HEGGADE**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) the objectives and major components of the National Urban Livelihoods Mission (NULM) project implemented in Karnataka;
- b) whether Government has data or reports on the self-employment programmes facilitated by the NULM project in the State and if so, the details thereof;
- c) the support and welfare initiatives provided to urban street vendors as part of the NULM project in Karnataka;
- d) whether Government has allocated sufficient funds for the implementation of the projects under NULM in Karnataka during the last three financial years and the current financial year; and
- e) if so, the details thereof, Urban Local Body (ULB)-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

- (a): The Ministry of Housing and Urban Affairs is administering a Centrally Sponsored Scheme named, 'Deendayal Antyodaya Yojana – National Urban Livelihoods Mission' (DAY-NULM) through the respective States/UTs, to reduce poverty and vulnerability of urban poor households on a sustainable basis. As informed by the State Government of Karnataka, Social Mobilisation and Institutional Development (SM&ID), Capacity Building and Training (CB&T), Self-Employment Programme (SEP), Shelter for Urban Homeless (SUH) and Support to Urban Street Vendors (SUSV) components of DAY-NULM are being implemented in Karnataka.
- (b): Under the Self-Employment Programme of DAY-NULM, 19,973 beneficiaries have been assisted for setting up Individual/ Group micro enterprises, and 3,187 no. of loans have been disbursed to SHGs under SHG- Bank Linkage programme in the State of Karnataka.
- (c): The Support to Urban Street vendors (SUSV) component of DAY-NULM aims at addressing livelihood concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, and social security. The State of Karnataka regularly undertakes Survey for identification of street vendors, and issue ID cards and Certificate of Vending to eligible street vendors. Further, Vending zone development, capacity building and training etc. are provided to eligible street vendors under the Mission.
- (d)&(e): The details of funds released to the State of Karnataka by the Central Government for implementation of DAY-NULM is at Annexure 1. Under DAY-NULM, funds are allocated to States/UTs including Karnataka in a consolidated manner. The *inter-se* allocation of funds under different components of the Mission is done by the States/UTs, as per their requirements.

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**RAJYA SABHA UNSTARRED QUESTION NO. 855, TO BE ANSWERED ON DECEMBER 11, 2023 REGARDING IMPLEMENTATION OF NULM IN KARNATAKA**

Funds released to the State of Karnataka by the Central Government for implementation of DAY-NULM

(Amount in Rs. Crore)

<b>Year</b>	<b>Central Share</b>
2020-21	32.07
2021-22	0.00
2022-23	0.00
2023-24	15.00
Total	47.07